

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNCHAL PRADESH)

NOTIFICATION

Dated Guwahati the 27th May, 2017

No.HC.V-36/1980/4990/Estt ## It is for information to all concerned that the Muslim employees of the Principal Seat of the Gauhati High Court are allowed to leave the office "*half an hour*" before the closing of the office during the period of "*Ramadan*".

By order,

REGISTRAR (ESTT)

Memo No.HC.V-36/1980/4990/Estt

dated 27.05.2016

Copy for information to:

1. The Registrar (Vigilance/Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice Gauhati High Court, Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Dy. Registrar _____, Gauhati High Court, Guwahati.
5. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification as in the High Court website.
11. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
12. The Court Officer No. 1 and 2, Gauhati High Court, Guwahati.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.
14. The Order File.

REGISTRAR (ESTT)